

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.53 of 2012**

**Dated: 8<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Llyods Metal Energy Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. M.G. Ramachandran  
Mr. Abhishek Khare  
Mr. Prashant Puri

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan  
Ms. Richa Bharadwaja for R-1

**ORDER**

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/vs